

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****CUSTOMS DIVISION BENCH****COURT NO. : 1 ROOM NO. : 504****DATED : 12/01/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	C/88/2009	Malu Paper Mills Limited -Vs- CCE NAGPUR	IP/DR	*
2	C/89/2009	Shri Poonamchandra Malu -Vs- CCE NAGPUR	IP/DR	*
3	C/313/2009	J. H. S. Taigene Electrical Company Pvt. Ltd. -Vs- CCE PUNE I	IP/DR	*
4	C/319/2009	National Paper Agency -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	*
5	C/320/2009	Kingston Properties Pvt. Ltd. -Vs- CC (EXPORT) NHAVASHEVA	S.S. Gupta, C.A. /DR	*
6	C/324/2009	Zydus Mayne Oncology Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	Yogen V. Mahadevia /DR	*
7	C/339/2009	Bhikshu Margam -Vs- CC (IMPORT) NHAVASHEVA	S.N. Kantawala /DR	*
8	C/342/2009	Jaisu Shipping Co. Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	Anil Balani /DR	*
9	C/853/2009	CC (IMPORT) NHAVASHEVA -Vs- Sun Tex	DR/IP	*
10	C/860/2009	Sprintlink India Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	Wakharia & Wakharia /DR	*
11	C/872/2009	Sangli Aluminium Extrusions Pvt. Ltd. -Vs- CC (IMPORT) NHAVASHEVA	A.V.Naik /DR	*
12	C/3/2010	Ruchi Global Ltd. -Vs- CC (IMPORT) MUMBAI	IP/DR	
13	C/5/2010	Jayaswal Neco Industries Ltd. -Vs- CCE NAGPUR	P. V. Sadavarte /DR	
14	C/9/2010	Punj Lloyd Ltd. -Vs- CC (EXPORT) NHAVASHEVA	Economic Laws Practices /DR	
15	C/47/2010	Indian Commercial Co. Pvt. Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	

*** Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai**